NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/386/ (IB)/2017

NAME OF THE PETITIONER(S)

: GURMINDER SINGH

NAME OF THE RESPONDENT(S)

: VCAN ACTIVE CARBON PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A-m-ilarge Counter Refittion

2. p. mohan Thursel counsel for Respondents Duly, A.

ORDER

Counsel representing both the parties are present. Both the counsel stated that the settlement talks are in progress by way of a compromise in this matter and in the connected matter, TCP/200/2016. They prayed time for making submissions in relation to the final outcome of the settlement talks. Put up on 15.11.2017 at 10.30 A.M.

> K Anantha Padman Member (Judicial)

bc